

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 10-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT	179/20	PREM KUMAR	Vs.	ANIL
2	MACT	180/20	PRASHANT	Vs.	ANIL
3	MACT	181/20	RAM SUJEET YADAV	Vs.	ANIL
4	MACT	193/20	SHANKAR LAL	Vs.	BIJENDER
5	MACT	196/20	PRABHU MEHTO	Vs.	MD. SALEEM
6	MACT	197/20	HEERA LAL	Vs.	MD SALEEM
<u>Plaintiff/Petitioner Evidence</u>					
7	MACT	191/18	BRAJ KISHORE PRASAD	Vs.	BUDDHAN MIYAN
8	MACT	123/19	RADHEY SHYAM	Vs.	JHABAR SINGH
<u>Misc. Arguments</u>					
9	MACT	492/17	TAPAS KUMAR KHILLAR	Vs.	SARWAN SINGH AND ORS.
10	MACT	336/18	MAYA DEVI	Vs.	NAVEEN KUMAR
11	MACT	76/19	VEENA DEVI	Vs.	MUHAMMED SAIFULLA
12	MACT	4/20	GULMIDA AND ORS.	Vs.	SHYAM JI AWASTHI
13	MACT	119/20	SANDEEP SHARMA	Vs.	JITENDRA KUMAR & ORS.
14	MACT	211/20	SALIM	Vs.	KASHMIR SINGH AND ORS

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 10-09-2020 (DAR CASES)

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	117/2019	HEERA LAL	Vs.	MD. SALEEM 270 /2017 (Kamla Market)
2	M CrI	170/2019	HONEY	Vs.	UNTRACE 87 /2019 (Kamla Market)
3	M CrI	221/2019	SUSHIL KUMAR GUPTA	Vs.	ANKUR GOEL 65 /2019 (I.P. Estate)
4	M CrI	56/2020	SAVITRI DEVI	Vs.	MANFOOL 08 /2020 (NDRS)